## IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT NO.III

CA(CAA)-60(PB)/2017

## IN THE MATTER OF:

M/s. Redcube Mktg. Solutions (P) Limited and SP Guide Publications (P) Limited

... PETITIONER

SECTION:

**Under Section 230-232** 

Order delivered on 01.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/applicant

: Mr. Sushil Aggarwal, Advocate

Ms. Radhika Kaul, Advocate

For the Respondents

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## <u>ORDER</u>

Learned Counsels for the applicants are present. At the request of the Ld. Counsels, the matter is adjourned to 02.8.2017, due to paucity of time.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 01.8.2017